

List of cases where Case Management Hearing was held during the month of September-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1665/2022	BINDAL SMELTING PVT. LTD. VS. ELECTRONIK POWER BATTERIES	AMIT TEWARI AND RAJESH OBEROI	07.07.2022	04.09.2023
			CS COMM-2714/22	ASHA RAM VS. ASHISH AGGARWAL	YASHPAL AND NAMAN AGGARWAL	20.12.2022	06.09.2023
			CS COMM-2640/2022	VARUN PIPE & INDUSTRIES VS. NAYAK SANITATION LTD.	KAPIL DUA AND ABHAY SINGH	06.12.2022	19.09.2023
			CS COMM-1722/20	POLO LAUREN CO. VS. HOME NEEDS	HIMANSHU CHAUDHARY AND R.K. JAIN	20.11.2020	20.09.2023
			CS COMM-1002/22	VIKHYAT LAEFIN PORTFOLIO LTD. VS. MANOJ SETH	ANANT & BHUSHAN AND RAKESH ROSHAN	04.04.2022	23.09.2023
			CS COMM-394/2022	ENWIROWARE LTD. VS. OMEGA WORLD TRADING LTD.	R.Y. KALIA AND SANJAY DHAWAN	02.02.2022	27.09.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS(COMM)183/2023	STATE BANK OF INDIA VS MEENU JAIN	MS SHALINI UPADHYAY * SH RAJESH VERMA	02-01-2023	02-09-2023

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			CS(COMM)211/2021	PLAZA ELECTRICAL PRODUCTS VS BHARAT BHUSHAN	MS ISHITA SEHGAL & MS ANUGYAA SHARMA	19-01-2021	02-09-2023
			CS(COMM)104/2023	K.B.BANSAL VS MCD	SWENKA TRIPATHI (P) SANJEET MALIK(D)	16-01-2023	04-09-2023
			CS(COMM)2546/2022	MUKESH GOEL	SH KARTIK CHHABRA & SH ASHU TEWATHIA	24-11-2022	06-09-2023
			CS(COMM)360/2021	SUDHIR AGGARWAL VS SUNNY GOYAL	SUDHIR AGGARWAL VS SUNNY GOEL	29-01-2021	19-09-2023
			CS(COMM)2693/2022	JAINSONS LIGHTS PVT VS MHS MEDICARE INDIA LTD	SH N.S NEGI & SH HUNEER GROVER	16-12-2022	16-09-2023
			CS(COMM)1894	DEPEEK TIWARI	SH RAJESH KUMAR AGGARWAL & SH PAWAN KAUSHIK	06-06-2018	16-09-2023
			CS(COMM)4810	MEENA TANWA	SH S.K SINGH &	18-11-2021	16-09-2023

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			CS(COMM)894/	UMESH TYAGI	SH RAHUL & SH SANJEET MALIK	02-06-2023	19-09-2023
			CS(COMM)2393/	SANDEEP JAIN	YOGESH SHARMA	27.10.2022	20-09-2023
			CS(COMM)1626/	RAJ KAMAL PA	SH ARVIND JAI	29-08-2019	23-09-2023
			CS(COMM)876/	DEVENDER KUM	MS AKANHI JA	30-05-2023	23-09-2023
			CS(COMM)919/	RAM DEV SHAR	SH.RAJESH BH	06-01-2022	27-09-2023
			CS(COMM)257/	PRACHI SHARMA	SH ANKIT SHA	21-1-2022	26-9-2023
			CS(COMM)215/	CANARA BANK	SH SANJEEV K	03-02-2023	27-09-2023

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			CS(COMM)884	S.B.ELECTRAIC	SH AKHIL RAN	31-05-2023	27-09-2023
			CS(COMM)1746	UNICON VS BUI	MS GEETIKA M	25-11-2020	11-09-2023
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM)/771/2023	TUSHAR AGGARWAL Vs SHRI RAKESH	SH. RAMAKANT SHUKLA	09.05.2023	27.09.2023
			CS(COMM)/771/2023	M/S RAM NIWAS GOEL Vs NORTH DELHI MUNICIPAL CORPORATION	SH. AVINASH KUMAR TRIVEDI	18.08.2022	26.09.2023
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL				

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7	MS. KAVERI	CENTRAL	NIL				
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL				
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	Execution (Comm)/462/2023	BOMBAY MERCANTILE CO OPERATIVE BANK LTD Vs M/S AQSA ENTERPRISES AND ORS	Nisha Khanna(P),	01-09-2023	NIL
			Execution (Comm)/461/2023	HARINDER KUMAR SONA MALIK Vs KRISHNA DEVI	NITIN SHOKEEN(P),	01-09-2023	NIL
			CS (COMM)/1249/2023	AMRITPAL SINGH Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	19-09-2023	NIL
			OMP (I) (COMM)/653/2023	DCB BANK LTD Vs WASEEM SAMEEM	ANISH BHOLA(P),	21-09-2023	NIL
			CS (COMM)/1257/2023	JMF SYNTHETICS INDIA PVT LTD Vs HORIZON GLOBAL LTD	VIKAS SHARMA(P),	21-09-2023	NIL

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			CS (COMM)/1266/2023	SAJI JOSEPH Vs OPERA GLOBAL PVT LTD	DEV RAJ SHARMA(P),	23-09-2023	NIL
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
13	SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
14	Sh. Dinesh Bhatt DJ (Commercial Court)-01	West	NIL				
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL				

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16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL				
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL				
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL				
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL				
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM)549/2022	AIWA CONSUMER PRODUCTS LLP THROUGH ARUMA SHANKAR VS. M/S LUXMI SALES PROD	ROHIT KUMAR	08.06.2022	16.09.2023
			CS(COMM)546/2022	YOKOHAMA INDIA PVT. LTD. VERSUS SHRI MANGALAM ENTERPROSES AND ORS.	MUSKAN GUPTA	08.06.2022	15.09.2023
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) 393 / 2019	M/S HUGO BOSS TRADE MARK VS. HARE KRISHNA GARMENTS	MR. KAMAL NARESH	05.02.2019	06.09.2023

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			CS (COMM.) 56 / 2023	LEVI STRAUSS & COMPANY VS. M/S. S. S. ELECTROWORKS PVT. LTD.	MR. VASHISHTHA PARASHAR	19.01.2023	11.09.2023
			CS (COMM.) 539 / 2022	POOJA SINGHAL VS. M/S. DATAWIND INNOVATIONS PVT. LTD.	MR. DALIP AGGARWAL	06.06.2022	12.09.2023
			CS (COMM.) 45 / 2023	RAKESH GUPTA VS. BALWANT KUMAR GOYAL	MR. VARUN BHARDWAJ	18.01.2023	13.09.2023
			CS (COMM.) 369 / 2022	S. K. AGGARWAL CO. VS. SUPER DISCO ISPAT PVT. LTD.	MR. SHRAY & SHRIVASTAVA	21.04.2022	18.09.2023
			CS (COMM.) 31 / 2023	JAILAXMI ENTERPRISES PVT. LTD. VS. ANIL SHARMA	MR. DEVANSH GUPTA	10.01.2023	18.09.2023
			CS (COMM.) 328 / 2022	TUSHAR KANTI BHUNIA VS. DAISY SANDHAR	MR. BHUPENDER SINGH	05.04.2022	19.09.2023
			CS (COMM.) 19 / 2023	CANARA BANK VS. SMT. JAGWATI	MR. PRATAP CHANDRA	05.01.2023	19.09.2023

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		CS (COMM.) 781 / 2022	PETROPOL INDIA LTD. VS. TDI INFRACORP INDIA LTD.	MR. SURYA SINGH	14.09.2022	20.09.2023	
		CS (COMM.) 684 / 2022	M/S. PRUDENT SEA AND AIR SERVICES PVT. LTD. VS. MANISH GOEL	MR. SHREY KAUSHAL	05.08.2022	27.09.2022	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL				
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)421/21	ACE FURNITURE SOLUTIONS PVT. LTD. Vs. HILIFE FURNITURE PVT. LTD.	Sh. Harsh Agrawal	17.12.2021	21.12.2023
		CS (COMM)600/22	M/S POTHOS SOLUTIONS Vs. M/S B. L. AGRO OILS LTD	Sh. Shubham Chhaleriya	20.10.2022	25.10.2023	
		CS (COMM)189/20	M/S KWALITY PRODUCTS Vs. M/S VIRAG TOBACCO AND COMPANY	Sh. Arpit Singh	04.11.2023	04.11.2023	
		CS (COMM)179/23	MS TRANSLINK LOGISTICS PVT LTD Vs. SEETU KOHLI CONCEPTS PVT LTD	Sh. K.L. Mishra	24.03.2023	06.11.2023	

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		CS (COMM)344/23	PUNJAB NATIONAL BANK V. URMILA PANDEY	Sh. Kamal	05.06.2023	23.11.2023	
		CS (COMM)169/21	AWFIS SPACE SOLUTIONS PRIVATE LIMITED V. WMG TECH PRIVATE LIMITED	Ms. Simmi Kaur Bagga	12.04.2021	19.10.2023	
		CS (COMM)418/23	AJIT KUMAR BOKOLIA V. MAURYA INTERIOR WORK	Sh. Vinod Khera	05.07.2023	20.11.2023	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	CS COMM-20/2020	SURAJ PRAKASH GUPTA VS TAMANNA GUPTA	SH AJAY KUMAR	18.01.2020	02.09.2023
		CS COMM-09/2023	RUMMY CHABRA VS METRO TYRES LTD VS PACKSON IMPEX LTD	SH ARUN KUMAR JHA	04.01.2023	11.09.2023	
		CS COMM-25/2023	CANARA BANK VS KANCHAN GARG	MS. ESHU CHAUDHARY	11.01.2023	20.09.2023	
		CS COMM-716/2022	SERVOTECH ELECTRICALS PVT LTD VS INDUSTRIAL POWER CONTROL	ANIT KUMAR	20.12.2022	26.09.2023	

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25	SH. SANDEEP YADAV	South	NIL				
26	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	CS (COMM)/535/2023	PUNJAB NATIONAL BANK SHARAD KUMAR Vs	Nil	Nil	22-09-23
			CS (COMM)/244/2022	VISAGE BEAUTY AND HEALTHCARE PVT LTD Vs M/S V3F BEAUTY (INDIA) AND ORS	Nil	Nil	20-09-23
			CS (COMM)/409/2022	IDBI BANK LTD. Vs MRS. KARUNA SINGH AND ORS.	Nil	Nil	16-09-23
			CS (COMM)/152/2023	EMU LINES PVT. LTD. VS SIDHI VINAYAK CARGO MOVERS STATED TO BE A	Nil	Nil	13-09-23
27	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
28	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				

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29	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL				
30	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL				
31	SH. BHUPESH KUMAR	SOUTH-EAST	CS (COMM)/119/2022	MUKESH GOYAL VS. MAYANK GARG	ASHOK KUMAR	14-12-2022	02-09-2023
			CS DJ/877/2022	CHAUHAN WATER SUPPLIER VS. PANDEY TRADERS	RAKESH CHAUHAN	30-9-2022	02-09-2023
			CS (COMM)/235/2022	RIDHI INTERNATIONAL VS. M.K. TRADERS AND ORS.	ATUL KUMAR BANDHU	05-03-2022	15-09-2023
			CS (COMM)/537/2023	MOHD. ASIF VS. SUNIL KUMAR PANDAY	MOHD. AZEEM	03-06-2023	15-09-2023
			CS (COMM)/35/2020	PUNJAB AND SIND BANK VS. BALJEET KAUR	VAIBHAV MIRG	14-01-2020	16-09-2023

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			CS (COMM)/36/2020	PUNJAB AND SIND BANK VS. AMARINDER SINGH	VAIBHAV MIRG	14-01-2020	16-09-2023	
			CS (COMM)/60/2023	SHRAY ENTERPRISE S VS. M/S MANOR HOTELS PVT. LTD.	AKSHAY KUMAR	17-01-2023	18-09-2023	
			CS (COMM)/158/2021	KARON HOTELS PVT. LTD. VS. R.H.S. TRAVEL INDIA OPC PVT. LTD.	ANUBHAV BHASIN	09-03-2021	18-09-2023	
32	MS NIRJA BHATIA	SOUTH-EAST	NIL					
33	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM) 389/22	ALLAHABAD LAW AGENCY VS AMAZON SELLER SERVICES PRIVATE LIMITED AND OPS	SH. RAUNAK NAYAK	23.04.2023	02.09.2023	
			CS(COMM) 467/22	SANJHA CHULHA VS SANJHA CHULHA	SH. AKSHAY SRIVASTAVA	18.05.2023	26.09.2023	
			CS(COMM) 319/22	MRJ STEELS PRIVATE LIMITED VS M/S DEWAN CHAND	SH. RISHI SEHGAL	02.04.2023	27.09.2023	

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34	SH. SANJAY SHARMA-I	EAST	CS COMM.365/2022	MANOJ BANSAL GREEN FACADE SOLUTION PVT.LTD.	VS. BRIJESH JOUHAR	28-11-2022	11-09-2023
			CS COMM.NO.363/2022	CANARA BANK VS. KESHAV DEV SHARMA	CHARRU VS. KAILASH RANA	26-11-2022	13-09-2023
			CS COMM.NO.88/2023	BANK OF INDIA VS. AJAY JAIN & ORS.	SHAILESH KUMAR VS. MANISH SHUKLA	18-03-2023	18-09-2023
			CS COMM.NO.333/2022	M/S A-ONE ELECTRICALS & ENGINEERS & CONSTRUCTOR S VS. M/S TANYA AIR CONDITIONING PVT LTD.	AAA SIDDIQUI VS. MANISH	15-11-2022	20-09-2023
			CS COMM.NO.310/2022	RAJEEV TIWARI VS. M/S UMANG TOWN PLANNER PVT. LTD.	MANOJ SHARMA VS. SHAMIM	10-10-2022	21-09-2023
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/328/2022	ANIL BANSAL VS NATIONAL INSURANCE CO. LTD.	Sh. DEEPA CHAND, SUSHEELA PRAJAPAT & LAXIT KOTHARI	19-10-2023	15-09-2023
			CS COMM/230/2021	M/S ANSARI TEXTILES VS M/S AMAN TEXTILES	SH. ANIS MOHAMMAD	25-02-2022	25-09-2023

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36	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	CS(COMM)-122/2022	ITD CEMENTATION INDIA LTD VS. ARMAAN STEEL	SAURABH BHARGAVAN	22.10.2022	01.09.2023
			CS(COMM)-16/2021	M/S ARMAAN STEEL VS. M/S ITD CEMENTATION INDIA LTD	A.K. DUBEY	15-01-2021	01.09.2023
			CS(COMM)-11/2020	SAKET SACHDEVA VS. ANIL PANDIT AND ANR	DEVNESH AGARWAL	28-01-2020	02.09.2023
			CS(COMM)-17/2022	MEGH MEDITECH PRIVATE LIMITED VS SEAWAYS SHIPPING AND LOGISTICS LIMITED	JITENDRA KUMAR TIWARI	2-03-2022	04.09.2023
			CS(COMM)-53/2021	KISHAN GOLD ENTERPRISES VS. SHRI GANESH VEGETABLE CO AND ANR	PIYUSH GOEL	16-09-2021	05.09.2023
			CS(COMM)-36/2023	STATE BANK OF INDIA VS. BEENA GOSWAMI PROP OF M/S AVNI INFRATECH	GOPAL CHAND SHARMA	11-04-2023	06.09.2023
			CS(COMM)-2/2023	STAT BANK OF INDIA VS. RAJNISH JAYANT	RANJAY KUMAR SINHA	03-01-2023	12.09.2023

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			CS(COMM)-127/2022	KAMAL SINGH VS. GIRDHAR TENTS PVT. LTD	AMAN SHARMA	10-11-2022	14.09.2023
			CS(COMM)-50/2023	TYAGI ENTERPRISES PROP AFTAB ALAM VS. AM WEBSHOP INDIA PVT LTD.	SEYAZUL HAQUE	18.05.2023	15.09.2023
			CS-6/2022	DHIR SINGH TOMAR VS. SANJAY SINGH	HARJEET NARANG	11.01.2022	16.09.2023
37	SH. BRIJESH KUMAR GARG	Shahdara	CS (COMM.) 430/2023	RAVI AGGARWAL VS. M/S ARAV ENTERPRISES & ANR.	SH. G S SINGH	22.08.2023	27.09.2023
			CS (COMM.) 41/2023	APOLLO PIPES LTD. VS. NIRMAL POLYMEERS	SHRIHAR TRIPATHI	27.01.2023	19..09.2023
			CS (COMM.) 124/2023	BOBBY VERMA VS PINE LABS	Ankush Sharma,	14-03-2023	06.09.2023
			CS (COMM.) 459/2022	BRIJ BIHARI Vs. PARAS CEMENT COMPAN	Raj Kapoor,	28-07-2022	20.09.2023

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		CS (COMM.) 430/2023	RAVI AGGARWAL Vs. ARAV ENTERPRISES	G.S. Singh,	22-08-2023	27.09.2023	
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	NIL					
39	SH. SURENDER S. RATHI	NIL					
40	SH. REETESH SINGH	NIL					
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	CS/COMM/13/2022	M/S SIGNATURE LINKERS PVT LTD VS M/S A K HOSPITALITY AND HOLIDAYS	SRIBALLABH SHARAN	05.01.2022	04.09.2023
		CS/COMM/277/2020	MITTAL PORTFOLIOS PVT LTD VS MANJU SONTHALIA AND ORS	KAUSIK CHATTERJEE	21.12.2020	05.09.2023	
		CS/COMM/622/2021	SHREE BALAJI IMPEX VS M/S SINGH BROTHERS AND ANR	AJIT KUMAR	16.11.2021	06.09.2023	

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			CS/COMM/296/2022	SAMBAL JAIN AND ORS VS PRAVEEN GUPTA AND ORS	BHARAT KUMAR SHARMA	02.05.2022	06.09.2023
			CS/COMM/40/2021	SUNRISE VICTUALS PVT LTD VS DEEPAK AGARWAL	SACHIN KUMAR JAIN	19.01.2021	12.09.2023
			CS/COMM/156/2019	B.M.GOEL VS INNOVATIVE TEXTILES LTD	ROHIT KUMAR MODI	06.06.2019	13.9.2023
			CS/COMM/207/2021	PRITAM KUMAR MITTAL AND ORS VS SAURABH TANWAR AND ANR	INDIAN ATTORNEYS	17.03.2021	14.09.2023
			CS/COMM/705/2021	M/S SPACE 4 BUSINESS SOLUTIONS PVT LTD VS DISTRICT JUDGE NORTH-WEST DISTRICT	GUPTA AND ASSOCIATES	14.12.2021	19.09.2023
			CS/COMM/233/2020	TAJINDER SINGH VS VED PRAKASH	PARDEEP KUMAR	28.11.2020	20.09.2023
42	SH.VINOD YADAV		CS/COMM/157/21	Sarthak International Vs. Shree Balaji Enterprises	Sumit Gaba	25.02.2021	01.09.2023

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			CS/COMM/557/21	Pradeep Garg Vs. M/s K K Imports And Export And Ors.	Narender Kumar	25.10.21	02.09.23
			CS/COMM/44/19	Ossisko Life Sciences And Ors Vs.Sani Medicos A Division of Maklo Biotech & Ors.	Sumit Rajput	11.03.19	04.09.23
			CS/COMM/31/22	Vikas Kr. Vishnoi Vs. Sidh Chempplast (P) Ltd.	Manish Singhal	07.01.22	04.09.23
			CS/COMM/224/22	Unidyas Chemicals (P) Ltd. Vs. KM Poly Yarn (P) Ltd.	Vishal Saxena	28.03.22	04.09.23
			CS/COMM/499/21	Shivesh Udhyog (P) Ltd. Vs. Anuj Dayal	Sahil Ralli	27.09.21	05.09.23
			OMP (I)/COMM/311/23	Toyota Financial Services India Ltd. Vs. Nitin Sharma	Rahul Bhardwaj	05.09.23	05.09.23
			CS/COMM/223/19	Tushar Tayal Vs. Punit Bhola	Rohit Jain	23.07.19	09.09.23

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		CS/COMM/845/22	Raj Kr. Vs. Union Bank Of India	Raj Kumar	07.11.22	11.09.23
		CS/COMM/295/19	M/s Ask Automotive (P) Ltd. Vs. Vinod	Pramod Kr. Singh	04.09.19	12.09.23
		CS/COMM/556/22	M/s Bharat Const. Vs. NDMC	Vasu Bhardwaj	15.07.22	12.09.23
		CS/COMM/153/21	M/s Agarwal Duplex Board Mills Ltd. Vs. M/s Chandra Prabhu Paper Mart And Ors.	Uday Prasad	25.02.21	13.09.23
		CS/COMM/253/22	Gaurav Gupta Vs. Hemant Grover And Anr.	Rajeev Saini	13.04.22	14.09.23
		CS/COMM/231/21	Jai Prakash Vs. M/s Prince Food Tech (P) Ltd. And Ors.	Kamal Kishore Vijay	31.08.21	18.09.21
		CS/COMM/196/21	M/s Katyani Exports Vs. Mirah Belle Naturals (P) Ltd.	Ashish Goel	15.03.21	19.09.21

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			CS/COMM/482/21	Advance Metering Technology Ltd. Vs. M/s Empress Infrastructure (P) Ltd.	Hemant Singh	Kr.20.09.21	19.09.21
			CS/COMM/464/19	Anurag Agarwal Vs. M/s Sapphire Technical Services P Ltd.	Kr.Arpit Bhalla	21.12.19	21.09.23
			CS/COMM/668/22	Robotech (P) Ltd. Vs. Robotics Wizards	M S Sharma	16.08.22	22.09.23
			CS/COMM/363/21	Oum Lamitech (P) Ltd. Vs. M/s Khandelwal Plylam	Rajeev Agarwal	29.07.21	25.09.23
			CS/COMM/53/21	M/s Shimac Organics Vs. M/s Crystal Crop Protection (P)	B.S Tiwari	25.01.21	26.09.23
			CS/COMM/477/22	Vandana Sahni Vs. HDFC Ergo General Insurance Co. Ltd.	Navneet Goyal	02.06.22	26.09.23
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 5/2023	CANARA BANK VS M/S AJAY COLLECTIONS	MITANSHI RUSTAGI	03.01.2023	04.09.2023
			CS COMM. 331/2023	M/S SHIV SHAKTI ENTERPRISES VS SANJEEV KUMAR	ASHWANI KUMAR	20.07.2023	05.09.2023
			CS COMM. 167/2023	UNION BANK OF INDIA VS AASTHA SHARMA	SARTHAK BHATIA, PANKAJ KUMAR	13.04.2023	05.09.2023
			CS COMM. 35/2023	STATE BANK OF INDIA VS SUSHIL SHARMA	SUBRAT TRIPATHI, SANDEEP KUMAR	21.01.2023	06.09.2023
			CS COMM. 51/2018	HARISH CHANDER DAWAR VS SHIVAM DESIGN	NITESH RANJAN	10.12.2018	18.09.2023
			CS COMM. 29/2023	MANISH ARORA VS INDIA INFOLINE HOUSING FINANCE LTD.	AKHILESH KUMAR, MUKUL BHIMANI	21.01.2023	18.09.2023
			CS COMM. 51/2022	M/S MABEL APPAREL PVT LTD. VS M/S SHIVA AYURVED AGENCIES	BRAHM PRAKASH SHARMA	16.02.2022	20.09.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS COMM. 53/2022	M/S MABEL APPAREL PVT LTD. VS OM JI SHARMA AYURVED CHIKITSALYA	BRAHM PRAKASH	16.02.2022	20.09.2023
		CS COMM. 202/2023	M/S GLOBAL ZONE HR SERVICES VS M/S VIBRANT GRAPHICS PVT. LTD.	B. ABHISHEK	19.04.2023	21.09.2023
		CS COMM. 287/2023	BANK OF BARODA VS KAMLESH KUMAR	S.K. CHAUDHARY	08.06.2023	26.09.2023
45	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02	CS (Comm) / 278/2022	Canara Bank VS Varsha Arora	Ms. Vandana Bhatia	09/11/2022	05/09/2023
		CS (Comm.)/454/2022	Kamil Hussain Vs NVA Exim	Sh. Vipin Dilawari	22/09/2022	05/09/2023
		CS (Comm.)/508/2022	Bank of Baroda Vs Ankur Tripathi	Ms. Sudha Shukla	19/10/2022	06-09-2023
		CS (Comm.)/78/2023	Lexus Granito Vs Shriom Traders	Sh. Mangutram Jangid	17/02/2023	18/09/2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (Comm.)/393/2022	J&K Bank Vs Ramneet Singh	Sh Anurag Sharma	06/08/2022	18-09-2023
			CS (Comm.)/153/2023	Lexus Granito Vs A.R Tiles	Sh. Mangutram Jangid	27/03/2023	19-09-2023
			CS (Comm.)/26/2019	Diasys Diagnostics Vs Reindodegracia	Ms, Amrita Singh	13/03/2019	19-09-2023
			CS (Comm.)/307/2022	Umesh Kumar Aggarwal Vs Green Bay Infra	Sh. Manish Kaushik	06/06/2022	20-09-2023
			CS (Comm.)/47/2023	Fire N Ice Restaurant Vs Bajaj Allianz	Sh. Shafiq Khan	24/01/2023	22-09-2023
			Cs (Comm.)/50/2019	Edson Enterprises Vs Sushil Jindal	Sh. Sanjeev Kamra	12/04/2019	22-09-2023
			CS (Comm.)/161/2023	Canara Bank Vs Sonam Enterprises	Sh. Sumit Virmani	31/03/2023	26-09-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (Comm.)/178/2023	Canara Bank VS ZAS Exports	Sh. Sandeep Tyagi	13/04/2023	26-09-2023
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS(COMM)/163/2023	SMT MANJU GARG VS RATNESH KUMAR MISHRA	SAKSHI GARG	29.03.2023	27.09.2023